



*Advertised before Acceptance under section 20(1) Proviso*

**1509604 01/12/2006**

BENJN. R. VICKERS & SONS LTD.

AIRDALE MILLS, 6 CLARENCE RD,  
LEEDS, LS10 1ND, U. K.

MANUFACTURER AND MERCHANT

A CORPORATION ORGANIEZED & EXISTING UNDER THE  
LAWS OF ENGLAND & WALES.

Address for service in India/Agents address:

KRISHNA & SAURASTRI.

74 - F, VENUS, WORLI SEA FACE, MUMBAI - 400 018.

Proposed to be Used

**MUMBAI**

OILS AND LUBRICANTS BEING GOODS INCLUDED IN CLASS

4.

*REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT  
TO THE EXCLUSIVE USE OF THE DEVICE.*

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



*Advertised before Acceptance under section 20(1) Proviso*

**1510700 06/12/2006**

YOGENDRA TIBREWALA

trading as M/S AUTO SPARE (INDIA)

A-15, AGARSEN NAGAR, UPPER GOVIND NAGAR, MALAD(E),  
MUMBAI-400 097.

MANUFACTURERS AND TRADERS.

Address for service in India/Agents address:

NAYAN J. RAWAL

L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR,  
KANDIVALI (W), MUMBAI-400 067.

Used Since :01/01/2005

**MUMBAI**

BONE OIL FOR INDUSTRIAL PURPOSES, INDUSTRIAL OIL,  
LUBRICANTS, LUBRICATING OIL, MOTOR FUEL, MOTOR OIL.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



*Advertised before Acceptance under section 20(1) Proviso*

**1516468 28/12/2006**

HINDUSTAN PETROLEUM CORPORATION LIMITED

trading as

LUBES DEPARTMENT, HINDUSTAN BHAWAN, BALLARD  
ESTATE, MUMBAI-400 001.

MANUFACTURER AND MERCHANTS,

(AN INDIAN COMPANY INCORPORATED UNDER THE  
COMPANIES ACT,1956).

Address for service in India/Agents address:

SANJEEV NIPHADKAR & ASSOCIATES.

2/32, SWANAND, ANAND NAGAR, NEHRU ROAD,  
SANTACRUZ - EAST, MUMBAI- 400 055.

Used Since :01/12/2006

**MUMBAI**

LUBRICATINGOILS AND LUBRICANTS, ALL BEING  
INCLUDED IN CLASS 4.

KEDAR MAHAPATRA



*Advertised before Acceptance under section 20(1) Proviso*

**1516469 28/12/2006**

HINDUSTAN PETROLEUM CORPORATION LIMITED

trading as

LUBES DEPARTMENT, HINDUSTAN BHAWAN, BALLARD  
ESTATE, MUMBAI-400 001.

MANUFACTURER AND MERCHANTS,

(AN INDIAN COMPANY INCORPORATED UNDER THE  
COMPANIES ACT,1956).

Address for service in India/Agents address:

SANJEEV NIPHADKAR & ASSOCIATES.

2/32, SWANAND, ANAND NAGAR, NEHRU ROAD,  
SANTACRUZ - EAST, MUMBAI- 400 055.

Used Since :01/12/2006

**MUMBAI**

LUBRICATING OILS AND LUBRICANTS, ALL BEING  
INLCUED IN CLASS 4.

KEDAR MAHAPATRA



*Advertised before Acceptance under section 20(1) Proviso*

**1516470 28/12/2006**

HINDUSTAN PETROLEUM CORPORATION LIMITED

trading as

LUBES DEPARTMENT, HINDUSTAN BHAWAN, BALLARD  
ESTATE, MUMBAI-400 001.

MANUFACTURER AND MERCHANTS,

(AN INDIAN COMPANY INCORPORATED UNDER THE  
COMPANIES ACT,1956).

Address for service in India/Agents address:

SANJEEV NIPHADKAR & ASSOCIATES.

2/32, SWANAND, ANAND NAGAR, NEHRU ROAD,  
SANTACRUZ - EAST, MUMBAI- 400 055.

Used Since :01/01/2006

**MUMBAI**

LUBRICATING OILS AND LUBRICANTS, ALL BEING  
INCLUDED IN CLASSE 4.

KEDAR MAHAPATRA



*Advertised before Acceptance under section 20(1) Proviso*

**1519270 11/01/2007**

RELIANCE RETAIL LIMITED

9TH FLOOR, MAKER CHAMBER - IV, 222, NARIMAN POINT,  
MUMBAI - 400 021.

MANUFACTURER AND MERCHANT

A COMPANY REGISTERED UNDER THE COMPANIES ACT,  
1956.

Proposed to be Used

**MUMBAI**

INDUSTRIAL OILS AND GREASES; LUBRICANTS; DUST  
ABSORBING, WETTING AND BINDING COMPOSITIONS;  
FUELS (INCLUDED MOTOR SPIRIT) AND ILLUMINATES;  
CANDLES, WICKS.

KEDAR MAHAPATRA



*Advertised before Acceptance under section 20(1) Proviso*

**1546262 03/04/2007**

SHOPPERS STOP LIMITED

EUREKA TOWERS, 9TH FLOOR, B - WING, MIND SPACE,  
MALAD (WEST), MUMBAI - 400 064.

MANUFACTURERS AND MERCHANTS.

A REGISTERED UNDER THE COMPANIES ACT,1956

Address for service in India/Agents address:

VEENA C. GVALANI.

"ATUR PARK", 3/2, 3RD FLOOR, S. T. ROAD, CHEMBUR,  
MUMBAI - 400 071.

Used Since :15/03/2007

**MUMBAI**

INDUSTRIAL OILS AND GREASES (OTHER THAN EDIBLE  
OILS AND FATS AND ESSENTIALS OILS), LUBRICANTS; DUST  
LAYING AND ABSORBING COMPOSITIONS; FURLS  
(INCLUDING MOTOR SPIRIT) AND ILLUMINANTS; CANDLES;  
TAPERS NIGHTLIGHTS AND WICKS.

C.S. UCHIL, EXAMINER OF TRADE MARKS, MUMBAI

**OPTIMIX**

*Advertised before Acceptance under section 20(1) Proviso*

**1557406 11/05/2007**

ING CORPORATE SERVICES PTY. LTD.

LEVEL 1, 347 KENT STREET, SYDNEY, NEW SOUTH WALES,  
AUSTRALIA.

MANUFACTURERS AND MERCHANTS.

AN COMPANY, INCORPORATED UNDER THE LAW OF  
AUSTRALIA.

Address for service in India/Agents address:

SHAIENDRA THATTE & ASSOCIATES

1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA,  
L. T. RD., BORIVALI (W), MUMBAI-400 091

Proposed to be Used

**MUMBAI**

GOODS RELATING LUBRICANTS; DUST ABSORBING,  
WETTING AND BINDING COMPOSITIONS; FUELS  
(INCLUDING MOTOR SPIRIT) AND ILLUMINANTS; CANDLES  
AND WICKS FOR LIGHTING AND ALL INCLUDED IN CLASS 4.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



## Edm Fluid Nicut- LL 21

*Advertised before Acceptance under section 20(1) Proviso*

**1568849 15/06/2007**

NICKUNJ EXIMP ENTP. P. LTD.

trading as NICKUNJ EXIMP ENTP. P. LTD.

SRI JORAVAR BHAVAN, 93, MAHARSHI KARVE ROAD,  
MARINE LINES, MUMBAI-400 020.

MANUFACTURERS, MERCHANTS AND EXPORTERS.

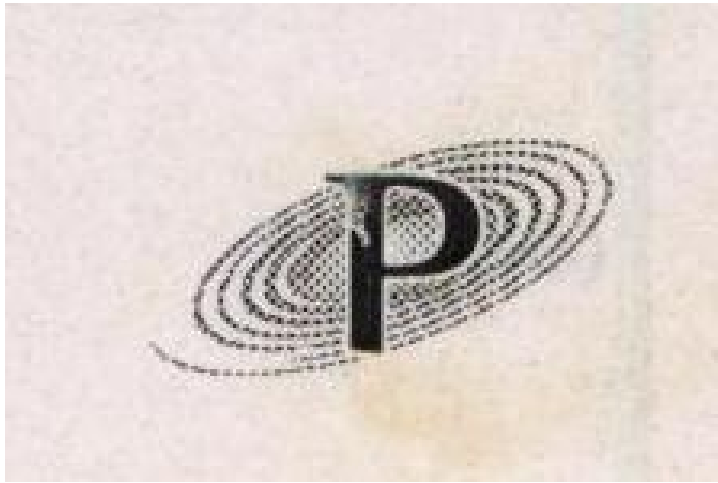
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Used Since :01/05/2006

### **MUMBAI**

INDUSTRIAL OIL AND GREASES, LUBRICANTS, DUST  
ABSORBING, WETTING AND BINDING COMPOSITIONS USED  
IN INDUSTRY.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



*Advertised before Acceptance under section 20(1) Proviso*

**1584861 27/07/2007**

MUKESH MENDAPARA

trading as PACKWELL LUBRICANTS

PLOT NO. H-2, GOKUL SHIRGAON, MIDC, KOLHAPUR - 416  
234.

MANUFACTURER AND MERCHANT

Proposed to be Used

**MUMBAI**

LUBRICANTS.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



*Advertised before Acceptance under section 20(1) Proviso*

**1598822 07/09/2007**

LAKHMICHAND SITALMAL CHIMNANI

trading as KAILASH GRUH UDYOG

300, KANWAR NAGAR, NEAR SANT BABA HARDASRAM  
HINDI HIGH SCHOOL, JALGAON-425 001.

MANUFACTURERS AND MERCHANTS.

ADDRESS FOR SERVICE IN INDIA/AGENTS ADDRESS:

ARJUN T. BHAGAT & CO.

6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX  
NO. 1865, FORT, MUMBAI - 400 001.

USED SINCE :01/08/2004

**MUMBAI**

WAX, GREASE, CANDLES, PERFUMED CANDLES, SCENTED  
CANDLES, COLOURED CANDLES BEING GOODS INCLUDED  
IN CLASS 04 FOR SALE IN THE STATE OF MAHARASHTRA  
ONLY

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



*Advertised before Acceptance under section 20(1) Proviso*

**1619364 07/11/2007**

EXXON MOBIL CORPORATION

5959 LAS COLINAS BOULEVARD JR VING, TEXAS 75039-2298,  
UNITED STATES OF AMERICA

(A CORPORATION ORGANISED AND EXISTING UNDER THE  
LAWS OF THE STATE OF NEW JERSEY, UNITED STATES OF  
AMERICA)

ADDRESS FOR SERVICE IN INDIA/AGENTS ADDRESS:

LALL LAHIRI AND SALHOTRA.

PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA,  
GURGAON - 122 001, HARYANA.

Proposed to be Used

**DELHI**

SYNTHETIC MOTOR OILS.

*1- APPLICANT HAS NO EXCLUSIVE RIGHT OVER THE NUMERAL  
1.*

*2- THE COLOUR CONDITION OF BLUE, RED & BLACK & WHITE  
IS ALLOWED.*

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI



*Advertised before Acceptance under section 20(1) Proviso*

**1620858 15/11/2007**

SUNIL JINDAL

trading as PARTIK TRADERS

29, IST FLOOR, KRISHNA MARKET, SHIVAJI PARK, PUNJABI  
BAGH, NEW DELHI-110026

MANUFACTURERS & MERCHANTS.

INDIAN NATIONAL

Address for service in India/Agents address:

NEGI REGISTRATION SERVICE.

L-2/112, NAG MANDIR ROAD, SHASTRI NAGAR, DELHI-110052

Used Since :11/10/2003

**DELHI**

GREASES, LUBRICANTS, BRAKE FLUID, COOLENT AND  
PETROLEUM PRODUCTS.

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI



**ROBERT**

*Advertised before Acceptance under section 20(1) Proviso*

**1620859 15/11/2007**

SUNIL JINDAL

trading as PARTIK TRADERS

29, 1ST FLOOR, KRISHNA MARKET, SHIVAJI PARK, PUNJABI  
BAGH, NEW DELHI-110026

MANUFACTURERS & MERCHANTS.

INDIAN NATIONAL

Address for service in India/Agents address:

NEGI REGISTRATION SERVICE.

L-2/112, NAG MANDIR ROAD, SHASTRI NAGAR, DELHI-110052

Used Since :11/10/2003

**DELHI**

GREASES, LUBRICANTS, BRAKE FLUID, COOLENT AND  
PETROLEUM PRODUCTS.

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI



*Advertised before Acceptance under section 20(1) Proviso*

**1639644 09/01/2008**

ADITYA BIRLA RETAIL LIMITED

trading as ADITYA BIRLA RETAIL LIMITED

SIROYA CENTRE, NEXT TO LE MERIDIAN HOTEL, SAHAR  
AIRPORT ROAD, ANDHERI (EAST), MUMBAI - 400 099.

MANUFACTURERS AND MERCHANTS

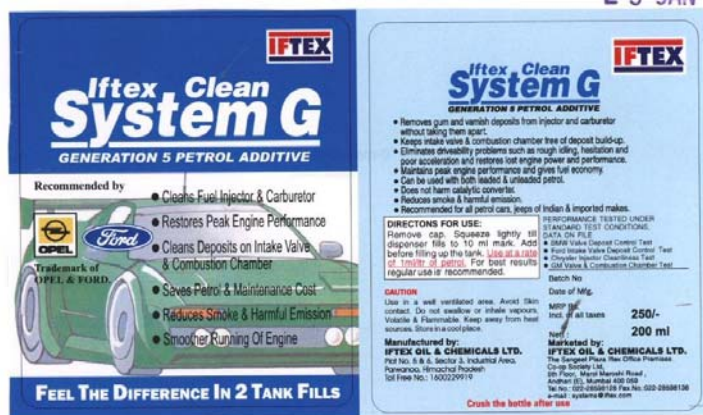
(A COMPANY INCORPORATED UNDER THE COMPANIES ACT,  
1956).

Proposed to be Used

**MUMBAI**

SUBSTANCES FOR INDUSTRIAL OILS AND GREASES;  
LUBRICANTS; DUST ABSORBING, WETTING AND BINDING  
COMPOSITIONS; FUELS (INCLUDING MOTOR SPIRIT) AND  
ILLUMINANTS; CANDLES AND WICKS FOR LIGHTING  
INCLUDED IN CLASS 4.

G.H.KHOPKAR, EXAMINER OF TRADE MARKS, MUMBAI



*Advertised before Acceptance under section 20(1) Proviso*

**1646090 25/01/2008**

IFTEX OIL & CHEMICALS LTD.

THE SANGEET PLAZA, IFTEX OFFICE PREMISES CO. OP. SOC. LTD., 5 TH FLOOR, MAROL, ANDHERI ( E ), MUMBAI - 400 059, MAHARASHTRA, INDIA.

MANUFACTURER AND DEALERS

A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 0956

Address for service in India/Agents address:

INTERNATIONAL TRADE MARKS BUREAU.

1ST FLOOR, MANEKJI WADIA BUILDING, 127, M.G. ROAD, FORT MUMBAI - 400 001.

Used Since :03/04/1999

**MUMBAI**

INDUSTRIAL OILS, GREASES, LUBRICANTS, HYDRAULIC FLUID AND OTHER PETROLEUM PRODUCTS INCLUDED IN CLASS 04.

KEDAR MAHAPATRA



**IFTEX**  
**Iftex Clean System D**  
**TRIPLE ACTION DIESEL ADDITIVE**

● Cleans Injector & Fuel System

Recommended by **OPTEL**

Trade Mark of **OPTEL**

● Ensures Peak Engine Performance

● Saves Diesel & Maintenance Cost

● Reduces Smoke & Harmful Emission

● Smoother Running Of Engine

**FEEL THE DIFFERENCE IN 2 TANK FILLS**

**IFTEX**  
**Iftex Clean System D**  
**TRIPLE ACTION DIESEL ADDITIVE**

- Cleans carbon deposits of injector & maintains proper spray pattern.
- Maintains peak engine performance and gives fuel economy.
- Removes Piston Ring Deposits.
- Reduces visible smoke and harmful emission.
- Prolongs injector and fuel filter life.
- Protects against rust and corrosion.
- Improves cold startability, reduces idling noise & misfiring.
- It gives extended life to injector, injection pumps and prevents wear.
- Recommended for all equipments, cars, jeeps, LCVs, trucks, buses, tractors and off highway equipments.

**DIRECTIONS FOR USE:**  
Remove cap. Squeeze lightly till dispenser fills to 10 ml mark. Add before filling up the tank. Use at the rate of 1ml/ltr of diesel. For best results regular use is recommended.

**CAUTION**  
Use in a well ventilated area. Avoid skin contact, do not swallow or breathe vapours. Flammable. Keep away from heat sources. Store in a cool place.

**PERFORMANCE TESTED UNDER STANDARD TEST CONDITIONS, DATA ON FILE:**

- Cummins L10 Injector Test
- Mercedes OM-616 Injector Test
- Peugeot Nozzle Coking Test
- MM&S Piston Deposits Test

Batch No \_\_\_\_\_  
Date of Mfg. \_\_\_\_\_  
MRP Rs. **198/-**  
Incl. of all taxes

Nett : **250ml**

**Manufactured by:**  
**IFTEX OIL & CHEMICALS LTD.**  
Plot No. 8 & 6, Sector 8, Industrial Area,  
Powaroad, Hinrichod Pradesh  
Toll Free No. : 1600229919

**Marketed by:**  
**IFTEX OIL & CHEMICALS LTD.**  
The Sangeet Plaza Iftex Office Premises  
Co-op Society Ltd,  
9th Floor, Mani Marathi Road,  
Andheri (E), Mumbai 400 059  
Tel.No. 022-26598129 Fax.No.022-26598136  
e-mail : systems@ftex.com

**Crush the bottle after use**

Advertised before Acceptance under section 20(1) Proviso

**1646091 25/01/2008**

IFTEX OIL & CHEMICALS LTD.

THE SANGEET PLAZA, IFTEX OFFICE PREMISES CO. OP. SOC.  
LTD., 5 TH FLOOR, MAROL, ANDHERI ( E ), MUMBAI - 400 059,  
MAHARASHTRA, INDIA.

MANUFACTURER AND DEALERS

A COMPANY INCORPORATED UNDER THE INDIAN  
COMPANIES ACT, 0956

Address for service in India/Agents address:

INTERNATIONAL TRADE MARKS BUREAU.

1ST FLOOR, MANEKJI WADIA BUILDING, 127, M.G. ROAD,  
FORT MUMBAI - 400 001.

Used Since :03/04/1999

**MUMBAI**

INDUSTRIAL OILS, GREASES, LUBRICANTS, HYDRAULIC  
FLUID AND OTHER PETROLEUM PRODUCTS INCLUDED IN  
CLASS 04.

KEDAR MAHAPATRA



*Advertised before Acceptance under section 20(1) Proviso*

**1664087 12/03/2008**

MH ENTHANOL CO. LTD.

trading as MH ENTHANOL CO. LTD.

1120-1 Jung li, Nae seo eup, Masan City, Gyeongsang nam do KOREA

MERCHANT AND TRADERS

A COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF REPUBLIC OF KORIA

Address for service in India/Agents address:

D. SEN & CO.

6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA - 700 001.

Proposed to be Used

**KOLKATA**

ADDITIVES, NON-CHEMICAL, TO MOTOR-FUEL; ALCOHOL [FUEL]; CARBURANTS ; COMBUSTIBLE OIL; DIESEL OIL; ELECTRICAL ENERGY; ETHER [PETROLEUM -); FUEL; FUEL GAS; FUEL OIL; FUEL WITH AN ALCOHOLIC BASE; GASOLINE; INDUSTRIAL OIL; LUBRICANTS; METHYLATED SPIRIT; MINERAL FUEL; MOTOR FUEL; PETROLEUM ETHER; RAPE OIL FOR INDUSTRIAL PURPOSES; SUNFLOWER OIL FOR INDUSTRIAL PURPOSES; VAPORIZED FUEL MIXTURES.

*SUBJECT TO CONFINING THE USE OF MARK TO COMBINATION OF COLOURS AS SHOWN ON THE LABEL.*

R.A. TIWARI, SENIOR EXAMINER OF TRADE MARKS, KOLKATA



*Advertised before Acceptance under section 20(1) Proviso*

**1681754 29/04/2008**

ASIAN HEART INSTITUTE & RESEARCH CENTRE PVT. LTD.  
MARKETING DEPARTMENT, G. N. BLOCK, BANDRA - KURLA  
COMPLEX, BANDRA (EAST), MUMBAI - 400 051.

MANUFACTURER & MERCHANT

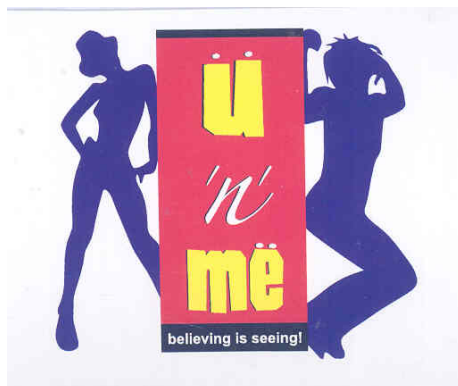
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE  
COMPANIES ACT, 1956.

Proposed to be Used

**MUMBAI**

INDUSTRIAL OILS AND GREASES, LUBRICANTS, DUST  
ABSORBING, WETTING AND BINDING COMPOSITIONS,  
FUELS (INCLUDING MOTOR SPIRITS) AND ILLUMINANTS,  
CANDLES AND WICKS FOR LIGHTING

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



*Advertised before Acceptance under section 20(1) Proviso*

**1717012 01/08/2008**

MEHUL N. PAREKH

trading as SHILPKARS CLOTHING COMPANY

FLAT NO.8, KRISHNA SEEMA CHS LTD, GHATLA VILLAGE  
ROAD, CHEMBUR, MUMAI-400 071.

MANUFACTURER AND MERCHANTS

A PARTNERSHIP CONCERN

Address for service in India/Agents address:

MASTERMIND ASSOCIATES

903, GANESH TOWERS, DADA PATIL WADI, OPP. RAILWAY  
STATION, THANE (W) - 400 602.

Proposed to be Used

**MUMBAI**

INDUSTRIAL OILS AND GREASES; LUBRICANTS; DUST  
ABSORBING, WETTING AND BINDING COMPOSITIONS;  
FUELS (INCLUDING MOTOR SPIRIT) AND ILLUMINATES;  
CANDLES, WICKS,

D.D.PRABHU, EXAMINER OF TRADE MARKS, CHENNAI



*Advertised before Acceptance under section 20(1) Proviso*

**1722764 19/08/2008**

RACHANA GLOBAL EXCAVATION LIMITED

trading as RACHANA GLOBAL EXCAVATION LTD.,

chansma road, patan - 384265 (ng) gujarat

MANUFACTURING AND MARKETING

A COMPANY INCORPORATED UNDER THE COMPANIES ACT,  
1956

Used Since :15/04/2008

**AHMEDABAD**

FUELS AND ILLUMINATIONS, COAL INCLUDED IN CLASS -  
04.

*NO RIGHT ON LETTER 'R' EXCEPT SHOWN ON THE LABEL*

AMAR PRAKASH, DEPUTY REGISTRAR OF TRADE MARKS, DELHI